

**Central Administrative Tribunal
Principal Bench**

**CP No.733/2015
in
OA No.2519/2015**

New Delhi this the 16th day of August, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Shri Jwala Prasad,
S/o Shri Gopal Prasad,
Retired Khalasi,
Under Deputy Chief Engineer (Bridges),
Northern Railway Headquarters,
Baroda House, New Delhi,
R/o E-3/236
Nand Nagiri,
Delhi-93.

(By Advocate : Ms. Meenu Mainee)

...applicant

Versus

1. Shri A.K. Punthia,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri A.K. Arora,
Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.

...respondents

(By Advocate : Shri V.S.R. Krishna, Shri R.N. Singh and Shri A.K. Srivastava)

ORDER (ORAL)

Mr. Justice M.S. Sullar, Member (J) :-

At the very outset, learned counsel for applicant intends to withdraw the Contempt Petition (CP), on the ground that the respondents

have already complied with the direction contained in the order dated 16.07.2015 in OA No. 2519/2015 of this Tribunal.

2. Accordingly, the CP is dismissed as withdrawn, as prayed for.

(V.N. Gaur)
Member (A)

(Justice M.S. Sullar)
Member (J)

16th August, 2016

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